

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3565  
ANSWERED ON 24TH MARCH, 2022**

**COLLECTION OF USER FEES BY TOLL PLAZAS**

**3565. SHRI CHANDRA PRAKASH CHOUDHARY:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the details of annual collection of user fees by toll plazas in the State of Jharkhand during the last three years and the current year;**
- (b) the number of toll plazas which are under litigation for remittance of toll collections along with the total amount involved therein in the State; and**
- (c) whether the Government has any proposal to review and reduce the user fee for the National Highways which were constructed more than a decade ago and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) The details of user fee collected at fee plazas on National Highways in the State of Jharkhand in the last three years and the current year are as under:**

<b>Financial Year</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22 (upto February, 2022)</b>
<b>User fee collection (Rs. in Crores)</b>	<b>276.95</b>	<b>272.84</b>	<b>310.16</b>	<b>385.01</b>

**(b) No fee plaza on National Highway is under litigation for remittance of toll collection in the State of Jharkhand. However, there was contractual dispute over remittance of toll collection, in case of two fee plazas, which was referred to Conciliation Committee of Independent Experts (CCIE) for settlement. The details are as under:**

<b>S. No.</b>	<b>Name of the Agency</b>	<b>Fee Plaza</b>	<b>Disputed Amount (Rs. in Crores)</b>
<b>1</b>	<b>M/s MEP Infrastructure Developers Pvt. Ltd.</b>	<b>Pundag</b>	<b>0.85</b>
<b>2</b>	<b>M/s MEP Infrastructure Developers Pvt. Ltd.</b>	<b>Ghagri</b>	<b>11.73</b>

**(c) No, Sir.**

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